

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP 02/17/ND/2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

NAME OF THE COMPANY: TPG Software Pvt. Ltd.

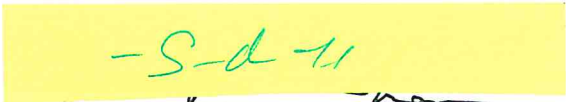
SECTION OF THE COMPANIES ACT: 2(41)

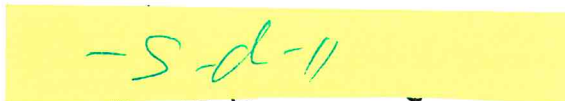
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ritesh, Advocate for the Petitioner

ORDER

Notice to the ROC returnable on 27th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**